COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 42 OF 2018 & IA NO.214 of 2018. APPEAL No. 78 OF 2018 & IA NO.358 OF 2018 APPEAL NO. 117 OF 2018 & IA NO.510 OF 2018 APPEAL NO. 118 OF 2018 & IA NO.475 OF 2018 APPEAL NO. 206 OF 2018 & IA NO.780 OF 2018 APPEAL NO. 207 OF 2018 & IA NO.775 OF 2018 APPEAL NO. 227 OF 2018 & IA NO. 910 OF 2018 APPEAL NO. 268 OF 2018 & IA NO.1178 OF 2018 APPEAL NO. 271 OF 2018 & IA NO.1065 OF 2018 APPEAL NO. 196 OF 2018 & IA NO.515 OF 2018 APPEAL NO. 242 OF 2018 & IA NO.1032 OF 2018 APPEAL NO. 243 OF 2018 & IA NO.1036 OF 2018 **APPEAL NO. 244 OF 2018 & IA NO.1028 OF 2018** APPEAL NO. 280 OF 2018 & IA NO.1182 OF 2018 **APPEAL NO. 282 OF 2018 & IA NO.1186 OF 2018** APPEAL NO. 287 OF 2018 & IA NO.973 OF 2018 APPEAL NO. 288 OF 2018 & IA NO.1070 OF 2018 APPEAL NO. 357 OF 2018 & IA NO. 1381 OF 2018 AND

APPEAL NO. 254 OF 2018 & IA NO. 1060 OF 2018

Dated: 18th January, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 42 OF 2018 & IA NO. 214 of 2018

In the matter of:

M/s Fortune Five Hydel Projects Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh

Ms. NIshtha Kumar Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaii Srinivasan

Ms. Pallavi Sengupta for R-2 & 4 to 7

APPEAL No. 78 OF 2018 & IA NO. 358 OF 2018

In the matter of:

M/s Green Infra Wind Power Generation Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission &Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishrov Mukherjee

Mr. Catherine Ayallore

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaii Srinivasan

Ms. Pallavi Sengupta for R-2-4 & 6

Mr. Shahbaz Hussain for R-5

APPEAL NO. 117 OF 2018 & IA NO. 510 OF 2018

In the matter of:

Lalpur Wind Energy Private Limited Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Parinay Deep Shah

Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2,4,5 & 6

APPEAL NO. 118 OF 2018 & IA NO. 475 OF 2018

In the matter of:

Renew Power Ventures Private Limited Appellant(s)

Vs.

Karnataka Electricity Regulatory Respondent(s)

Commission & Ors.

Counsel for the Appellant (s) : Mr. Parinay Deep Shah

Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2, 3, 4 & 6

APPEAL NO. 206 OF 2018 & IA NO. 780 OF 2018

In the matter of:

M/s Golden Hatcheries & Ors. Appellant(s)

Vs.

Karnataka Electricity Regulatory Respondent(s)

Commission & Anr.

Counsel for the Appellant (s) : Mr. Parinay Deep Shah

Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2

APPEAL NO. 207 OF 2018 & IA NO. 775 OF 2018

In the matter of:

Rai Bahadur Seth Shreeram Narasingdas Pvt. Ltd. - Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. - Respondent(s)

Counsel for the Appellant (s) : Ms. Arunima Kedia

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Mr. Sumana Naganand Ms. Pallavi Sengupta

Mr. Balaji Srinivasan for R-2, 4 & 5

Mr. G.S. Kannur, Sr.Adv. Mr. Nithin Saravanan Ms .Aruna Singh for R-3

APPEAL NO. 227 OF 2018 & IA NO. 910 OF 2018

In the matter of:

M/s Bhuruka Gases Limited& Anr. - Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. -Respondent(s)
Counsel for the Appellant (s) : Mr. Parinay Deep Shah

Mr. Parinay Deep Shah Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Ms. Sumana Naganand Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2 & 4

APPEAL NO. 268 OF 2018 & IA NO. 1178 OF 2018

In the matter of:

Jindal Aluminium Limited - Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.- Respondent(s)

Counsel for the Appellant (s) : Mr. Parinay Deep Shah

Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr. Shahbaz Hussain Mr. Fahad Khan for R-2

APPEAL NO. 271 OF 2018 & IA NO. 1065 OF 2018

In the matter of:

Central Arecanut and Cocoa Marketing & Processing

Co-operative Limited - Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. -Respondent(s)

Counsel for the Appellant (s) : Mr. Anantha Narayan M.G.

Counsel for the Respondent (s) : Mr. Sumana Naganand

Ms. Pallavi Sengupta Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-3 & 4

APPEAL NO. 196 OF 2018 & IA NO. 515 OF 2018

In the matter of:

Clean Wind Power (Manvi) Private Limited Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Mr. Sumana Naganand Ms. Pallavi Sengupta

Mr. Balaji Srinivasan for R-2, 4 & 6

Mr. G.S. Kannur, Sr.Adv. Mr. Nithin Saravanan Ms .Aruna Singh for R-3

APPEAL NO. 242 OF 2018 & IA NO. 1032 OF 2018

In the matter of:

M/s Mangalore Energies Pvt. Ltd. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh

Mrs. Nishtha Kumar Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Mr. Sumana Naganand Ms. Pallavi Sengupta

Mr. Balaji Srinivasan for R-2 & 7

Mr. G.S. Kannur, Sr.Adv. Mr. Nithin Saravanan Ms .Aruna Singh for R-3

APPEAL NO. 243 OF 2018 & IA NO. 1036 OF 2018

In the matter of:

M/s Vyshali Energy Pvt. Ltd. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh

Mrs. Nishtha Kumar Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Mr. Sumana Naganand Ms. Pallavi Sengupta

Mr. Balaji Srinivasan for R-2 & 7

Mr. G.S. Kannur, Sr.Adv. Mr. Nithin Saravanan Ms .Aruna Singh for R-3

APPEAL NO. 244 OF 2018 & IA NO. 1028 OF 2018

In the matter of:

M/s Greenko Bagewadi Wind Energies Pvt. Ltd. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh

Mrs. Nishtha Kumar Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Mr. Sumana Naganand Ms. Pallavi Sengupta

Mr. Balaji Srinivasan for R-2 & 7

Mr. G.S. Kannur, Sr.Adv. Mr. Nithin Saravanan Ms .Aruna Singh for R-3

APPEAL NO. 280 OF 2018 & IA NO. 1182 OF 2018

In the matter of:

M/s Matrix Wind Energy Pvt. Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Respondent(s)

Ors.

Counsel for the Appellant (s) : Mr. Gopal Chowdhury

Mr. S. Venkatesh Mrs. Nishtha Kumar Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Mr. Sumana Naganand Ms. Pallavi Sengupta

Mr. Balaji Srinivasan for R-2 & 4

APPEAL NO. 282 OF 2018 & IA NO. 1186 OF 2018

In the matter of:

M/s Matrix Power (Wind) Energy Pvt. Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Chowdhury

Mr. S. Venkatesh Mrs. Nishtha Kumar Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Mr. Sumana Naganand Ms. Pallavi Sengupta

Mr. Balaji Srinivasan for R-2 & 4

APPEAL NO. 287 OF 2018 & IA NO. 973 OF 2018

In the matter of:

Graphite India Limited Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Mr. Sumana Naganand

Ms. Pallavi Sengupta Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2, 3 & 4

Mr. Joseph Aristotle S. Mr. Shiva P. for R-5

APPEAL NO. 288 OF 2018 & IA NO. 1070 OF 2018

In the matter of:

Brindavan Hydropower Private Limited ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhas Bajaj

Counsel for the Respondent(s) : Mr. Sumana Naganand

Ms. Pallavi Sengupta Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for R-2

APPEAL NO. 357 OF 2018 & IA NO. 1381 OF 2018

In the matter of:

M/s Matrix Green Energy Pvt. Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Chowdhury

Mr. S. Venkatesh Mrs. Nishtha Kumar Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan

Ms. Parichita Chowdhury for R-1

Mr.S.S. Naganand, Sr. Adv. Mr. Sumana Naganand Ms. Pallavi Sengupta

Mr. Balaji Srinivasan for R-2 & 4

APPEAL NO. 254 OF 2018 & IA NO. 1060 OF 2018

In the matter of:

Pragathi Group Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ananatha Narayan M.G

Counsel for the Respondent(s) : Mr.S.S. Naganand, Sr. Adv.

Mr. Sumana Naganand Ms. Pallavi Sengupta

Mr. Balaji Srinivasan for R-3 & R-4

ORDER

List this batch of appeals for further hearing on <u>25.01.2019 at 02:30 p.m.</u> (on Top of the Board), as agreed by the learned counsel appearing for the Appellants and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Pr/ss